

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/09/2017 AT
10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : CA/91/2017

PETITION NUMBER :

NAME OF THE PETITIONER(S) : Muhammed Abdul Jabbar Arackal & 2
Oths.

NAME OF THE RESPONDENT(S) : Delta Finster Ltd. & another

UNDER SECTION : 244

S.No.	Name (in Capital)	Represented by	Signature
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1) P. RAJ KUMAR
JNABAKK
PAULRA

COUNSEL FOR
RESPONDENTS



2. SHOBHAN M PADMANABHAN

COUNSEL FOR
THE APPLICANTS



ORDER

Counsel for the Petitioner present. At this stage, Counsel representing all the Respondents present and submitted that time to be given to file the reply to the Application. At request, time is enlarged. Put up on **13.10.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk